

MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100) (Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com

Cause List Date 11.07.2018

S .	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Hon'ble Mr Justice	S.B. Cr. Revision Petition No. 1427/2017	C.P. Sharma	Ajit Singh
	(Retd.) P.K. Agarwal	Smt. Laxmi Devi Vs. Babu Lal Sharma		Lunia
2	Sh. J.P. Goyal,	S.B. Cr. Revision NO. 198/2017	Sajid Ali	
	Sr. Advocate	Deendayal Sharma @ Devendra Sharma Vs. Smt. Bhuvneshwari		
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 1000/2014, 1046/2014 & 1047/2014 Ramjilala Verma Vs. State	Mukesh Saini	Javed Mohd. Khan
4	Sh. Mohd.Hanif, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5917/2017 Manroop Singh Vs. Smt. Archana	Vedpal Shashtri	Harendra Singh
5	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Civil First Appeal No. 155/2017 Bhagwanaram Vs. Ram Lal	TS Rathore	Amit Singh Shekhawa
6	Sh. Manoj Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2012 Mahesh Verma Vs. State	Ravi Kasliwal	R.P. Vijay
7	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision No. 507/2018 Mohammed Asif Vs. Samina	Syed Shaid Hasan	
8	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Revision No. 1722/2017 Mukesh Kumar Saini Vs. Smt. Seema Saini	Narendra Sharma	
9	Sh. S.P. Mathur, Advocate	D.B. Special Appeal Writ No. 396/2009 D.C. Rohilla Vs. Bank of Baroda	Anupam Agarwal	Rupin Kala
10	Smt. Sumati Bishnoi, Advocate	S.B. Civil Misc. Transfer Application No. 62/2017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court



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Cause List Date 12.07.2018

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Hon'ble Mr. Justice	S.B. Cr. Revision Petition No. 1814/2017	Aayush	Aniket
	(Retd.) S.K. Garg	Asgar Vs. Ummed Bano	Agarwal	Sharma
2	Sh. D.S. Vasistha, RHJS (Retd.	S.B. Civil First Appeal No. 334/2014 & 360/2014 Rajesh Bhargava Vs. Khandelwal Opticals	Ripunjay Sharma	Deendayal
3	Sh. D.S. Vasistha,	D.B. Civil Misc. Appeal No. 5075/2017	Prakash	Abdul Kalam
	RHJS (Retd.	Pappu Gurjar Vs. Krishna (Tasvir)	Kaushik	Khan
4	Sh. O.P. Sharma II,	S.B. Civil Revision No. 226/2017	Ashindra	N.C. Sharma
	RHJS (Retd.)	Shafiq Ahmed Vs. Govind Sharma	Gautam	
5	Smt. Alka Bhatnagar,	S.B. Civil Transfer Application No. 42/2018 Smt.	Ajay Singh	Sajid Ali
	Advocate	Neetu Jain Vs. Vinod Kumar Jain		
6	Sh. P.K. Kasliwal,	S.B. Cr. Revision Petition No. 214/2016	Rajneesh	Shiv Charan
	Advocate	Dinu Vs. State	Gupta	Gupta
7	Sh. Shashibhusan	S.B. Cr. Revision Petition No. 1398/2016 Praveen	Sunit Awasthi	V.S. Godara,
	Gupta, Advocate	Kumar Vs. State		PP
8	Sh. Manish Kumawat,	S.B. Cr. Revision No. 1152/2017	Nitin Kumar	Sajid Ali
	Advocate	Manoj Vs. Seema	Sharma	
9	Smt. Sumati Bishnoi,	S.B. Civil Transfer Application No. 69/2017 Smt.	Dharmendra	Jaikishan
	Advocate	Garima Joshi Vs. Ritesh Bhargava	Joshi	Yogi
10	Sh. Hari Kishan	S.B. Cr. Revision No. 88/2018	Shashi Bhusan	
	Sharma, Advocate	Rakesh @ Babu Vs. Smt. Guddin	Gupta	

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Full Time Secretary, RHCLSC Mediation Centre, Rajasthan High Court

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Cause List Date 13.07.2018

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Sh. G.P. Pandey,	D.B. Civil Misc. Petition No. 15667/2017	Shalani	Anshuman
	RHJS (Retd.)	Parsandi Devi Vs. Dr. Suresh Kumar	Sheroan	Saxena
2	Sh. P.K. Kasliwal,	D.B. Civil Misc. Appeal No. 474/2018	Arvind	Narendra
	Advocate	Narendra Rai Jain Vs. Smt. Madhu Jain	Bhardwaj	Sharma
3	Sh. Manish Kumawat	S.B. Civil Transfer Application No. 37/2018	Satyam	V.S. Chauhan
	Advocate	Smt. Akanksha Vs. Akshya Kumar Gupta	Khandelwal	
4	Sh. S.P. Mathur,	S.B. Civil Misc. Appeal No. 2828/2017	Virendra Singh	R.K. Daga
i :	Advocate	Smt. Mamta Vs. Sh. Jagdish Raimalani		
5	Sh. Swaraj Sharma,	D.B. Civil Misc. Appeal No. 1441/2017	Amit Jindal	Satyavrat
	Advocate	Ashish Jhakal Vs. Smt. Reeta Jhakal		Sharma

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